

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.1219-1220 OF 2002

State of RAJASTHAN

Appellant(s)

Versus

SHARVAN & ANR.
Respondent(s)

(with application for exemption from filing OT)

Date: 01/06/2007 This matter was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
[VACATION BENCH]

For Appellant(s) Mr.Naveen Kr. Singh, Adv.
Mr.Mukul Sood, Adv. for
Mr.Aruneshwar Gupta,Adv.

For Respondent(s) Mr. Satish Chand Gupta, Adv. for
Mr. Dharam Bir Raj Vohra, Adv.

Mr.Ashok K. Mahajan, Adv. (Not Present)

UPON hearing counsel the Court made the following
ORDER

Put up this matter after summer vacation.

(Parveen Kr. Chawla)
Court Master

(Vijay Aggarwal)
Court Master